

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-502
IB-250/ND/2022

IN THE MATTER OF:

Naresh Kumar

.....Applicant

Vs.

M/s. International Land Developers Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 23.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Prateek Jain, Mr. Udham Singh Tomar, Advs.
For the Respondent : Mr. Kunal Godhwani, Ms. Kinjal Chadha, Advs.

ORDER

Ld. Counsel on behalf of the Financial Creditor and Ld. Counsel on behalf of the Corporate Debtor are present. It was submitted that the matter is still pending before the Hon'ble NCLAT (as referred in order dated 21.05.2024) and the next date of hearing is 31.07.2024. In view of this, list the matter on **23.08.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)